

COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE
(Fifth Lok Sabha)

TWENTY-FOURTH REPORT

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Twenty-fourth Report.

2. The Committee held a sitting on the 3rd February, 1976.

3. The Committee considered application for leave of absence from one Member. The recommendation of the Committee with respect to the application is given in the Appendix.

NEW DELHI;
February 3, 1976.
Magha 14, 1897 (Saka).

S. M. SIDDAYYA,
Chairman,
Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide para 3 of the Report)

Name of Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
Shri Samar Guha	Present Session	Detention	*5-8-75 to 7-8-75=3 days and 5-1-76 to 5-2-76=32 days <hr/> =35 days	

*On 22-7-75 the Member had applied for leave for the period of detention. As at the time of granting leave the session was scheduled to last till 4-8-75, he was granted leave upto 4-8-75. However, the session was extended upto 7-8-75 and leave for the period 5-8-75 to 7-8-75 has not yet been granted. This may be done now.